

**Central Administrative Tribunal  
Principal Bench, New Delhi**

**O.A. No.669/2016**

New Delhi, this the 6<sup>th</sup> day of March, 2019

**Hon'ble Mr. S.N. Terdal, Member(J)  
Hon'ble Mr. Pradeep Kumar, Member (A)**

Joginder, Age 32  
Group 'C', GNCT appointment  
S/o Shri Chandgi Ram  
R/o V&PO Mahawati, Teh-Samalkha  
Distt. Panipat, Haryana. ... Applicant  
(By Advocate :Shri U.Srivastava)

**Versus**

1. Govt. NCT Delhi through  
The Chief Secretary  
Govt. of NCT Delhi, Delhi Secretariat  
New Delhi.
2. The Delhi Subordinate Services Selection Board  
Through its Chairman Govt. of NCT of Delhi  
F-18, Karkardooma, Institutional Area, Delhi – 92.
3. The Director of Education  
Directorate of Education  
Delhi Admn., Old Secretariat Delhi. ...Respondents  
(By Advocate :Mrs. P.K.Gupta)

**ORDER (ORAL)**

**Hon'ble Mr. S.N. Terdal, Member (J)**

Learned counsel for the applicant submits that his client is not contacting him for a long time hence he has no instructions to conduct the case. In the circumstances, the OA is dismissed for non-prosecution.

**(Pradeep Kumar)  
Member (A)**

**(S.N. Terdal)  
Member (J)**

